

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt)/1674/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Abhijit Bhattacharyya,
Presiding Officer/Member,
Motor Accident Claim Tribunal,
Naibari.

Dated Guwahati, the 29th March, 2018.

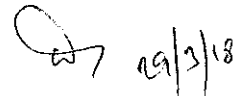
Sub:- **Restricted holiday along with station leave permission.**

Ref:- Your letter No.MACT/N/606, dtd. 27.03.2018.

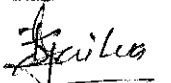
Sir,

With reference to the above, I am directed to inform you that, your prayer for restricted holiday on 31.03.2018 along with headquarter leave permission w.e.f. the evening of 29.03.2018 till the morning of 02.04.2018 has been granted/~~rejected~~.

Yours faithfully,

 29/3/18

JOINT REGISTRAR (VIGILANCE)


29/03/18